- (11) the Mediation Bill, 2021, after it is passed by Rajya Sabha. (Consideration and passing)
- (12) The Advocates (Amendment) Bill, 2023, after it is introduced, considered and passed by Rajya Sabha.

(Consideration and passing)

(13) The Press and Registration of Periodicals Bill, 2023, *after* it is *introduced*, *considered* and *passed by Rajya Sabha*.

(Consideration and passing)

(14) The Indian Institutes of Management (Amendment) Bill, 2023. (*Consideration and passing*)

No.7094 Members' Services Branch

Camp for Enrolment and Updation in Aadhaar Cards

Members are informed that a camp of Unique Identification Authority of India (UIDAI) is being set up from 31.07.2023 to 04.08.2023 in Committee Room 'E', near VIP Gate, Parliament House Annexe [from 1000 to 1700 hours (Lunch Break 1400 to 1430 hours)] for enrolment and updation in Aadhaar Cards.

Members desirous of enrolment or updation in Aadhaar Cards may visit the camp with a copy of Proof of Identity (PoI) and Proof of Address (PoA) for the above-said purpose.

Members may like to avail the facility.

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No.7095 Conference Branch

Visit of Parliamentary Delegation from National Assembly of the Republic of Malawi to India

Members are informed that a delegation led by Rt. Hon. Ms. Catherine Gotani Hara, Speaker of the National Assembly of the Republic of Malawi will be on an official visit to India from 30 July to 3 August 2023.

The delegation will witness the proceedings of Lok Sabha from 'Special Box' on Monday, 31 July 2023 at 1100 hrs.

The delegation will arrive Delhi on Sunday, 30 July 2023. The delegation will also visit Agra during their stay in India.

No.7096 Committee Branch – I

Result of Election of one Member of Lok Sabha to the Committee on Estimates (2023-24)

In connection with the election of one member to the Committee on Estimates (motion in respect of which was adopted by the House on 21 July, 2023), one nomination was received up to the date and time fixed for the purpose. No candidate withdrew his candidature up to the last date and time fixed for withdrawal. The number of candidate, thus, being equal to the number of member to be elected, Shri R. K. Singh Patel has been declared as duly elected to serve as member of the Committee on Estimates for the unexpired portion of the term of the Committee *vice* Shri Girish Bhalchandra Bapat expired on 29 March, 2023.

No.7097 Committee Branch – I

Result of Election of one Member of Lok Sabha to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2023-24)

In connection with the election of one member to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (motion in respect of which was adopted by the House on 21 July, 2023), one nomination was received up to the date and time fixed for the purpose. No candidate withdrew his candidature up to the last date and time fixed for withdrawal. The number of candidate, thus, being equal to the number of member to be elected, Shri Kamlesh Paswan has been declared as duly elected to serve as member of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the un-expired portion of the term of the Committee *vice* Shri Rattan Lal Kataria expired on 18 May, 2023.

No.7098 Committee Branch – I

Result of Election of Members of Lok Sabha to the Committee on Welfare of Other Backward Classes (2023-24)

In connection with the election of twenty members to the Committee on Welfare of Other Backward Classes (motion in respect of which was adopted by the House on 21 July, 2023), twenty nominations were received up to the date and time fixed for the purpose. No candidate withdrew his/her candidature up to the last date and time fixed for withdrawal. The number of candidates, thus, being equal to the number of members to be elected, the following members have been declared as duly elected to serve as members of the Committee on Welfare of Other Backward Classes for a period of one year from the date of the first sitting of the Committee:-

- 1. Shri Thalikkottai Rajuthevar Baalu
- 2. Shri Sanjay Kumar Bandi
- 3. Shri Chandra Sekhar Bellana
- 4. Shri Ramesh Bidhuri